

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CA (CAA) NO. 15/Chd/Hry/2017

In the matter of scheme of amalgamation of:

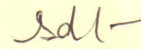
Kimia Biosciences Ltd. ... Petitioner Company No.1

With

Laurel Organics Limited. ... Petitioner Company No.2

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

On request, adjourned to 15.09.2017 for arguments.



(Justice R.P. Nagrath)
Member (Judicial)

September 04, 2017

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